

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **09.09.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt. Ltd. Vs Aishwarya heights Infra Pvt. Ltd.	Mr. Ricab Chand	
2.	Comp App (AT) (CH) (Ins) No. 332/2024	Anil Kumar Ojha, Promoter and Managing Director (Suspended), SLO Industries Ltd. Vs Revathi S Raghunathan, Liquidator of SLO Industries Ltd.	Mr. Anil Kumar Ojha Party-in-person	
3.	TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors.	Mr. Anand Varma	
4.	Comp App (AT) (CH) (Ins) No. 215/2024 For Stay IA No. 575/2024 For Additional docs. IA No. 759/2024	Syama Shinu Vs The South Indian Bank Ltd. & Anr	Mr. Veerabathran Prasanth M	
5.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024 For Condone Delay IA No. 630/2024	Ravi Srinivas S Erst Managing Director, Super Agri Seeds Pvt. Ltd. Vs Dr KV Srinivas, Liquidator, Super Agri Seeds Pvt. Ltd. & 2 Ors.	Mr. TK Bhaskar	

6.	Comp App (AT) (CH) (Ins) No. 315/2024 For Exemption IA No. 837/2024 For Stay IA No. 836/2024	Tummala Sri Ganesh Vs State Bank of India & Anr. WITH	Mr. CV Shailandran Mr. Ujjwal Jain	
7.	Comp App (AT) (CH) (Ins) No. 316/2024 For Stay IA No. 839/2024 For Exemption IA No. 840/2024	Tummala Yugandhar Vs State Bank of India & Anr. WITH	Mr. CV Shailandran Mr. Ujjwal Jain	
8.	Comp App (AT) (CH) (Ins) No. 319/2024 For Exemption IA No. 846/2024 For Stay IA No. 847/2024	Tummala Pavani Vs State Bank of India & Anr. WITH	Mr. CV Shailandran Mr. Ujjwal Jain	
9.	Comp App (AT) (CH) (Ins) No. 320/2024 For Exemption IA No. 849/2024 For Stay IA No. 848/2024	Tummala Devender Vs State Bank of India & Anr. WITH	Mr. CV Shailandran Mr. Ujjwal Jain	
10.	Comp App (AT) (CH) (Ins) No. 321/2024 For Exemption IA No. 850/2024 For Stay IA No. 851/2024	Tummala Padmavathi Vs State Bank of India & Anr.	Mr. CV Shailandran Mr. Ujjwal Jain	

For Defects/Rectification

S.No	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	9805118/01013/2024	Sreenivasan Harikrishnan & Anr. Vs Varadachari Kumar, Liquidator of Akshaya Imaging Systems Pvt. Ltd.	Mr. Swayamraj	
12.	9805111/01201/2024	C K Sreenathan & 13 Ors. Vs BgSE Properties & Securities Ltd & 5 Ors.	Mr. A Murali	

For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	IA No. 898/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 210/2024 For Stay IA No. 571/2024	Mr. DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Mr. Pankaj Bhattad & 2 Ors.	Mr. Anirudh Krishnan	
14.	Comp App (AT) (CH) (Ins) No. 295/2021	GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd	Mr. Arun C Mohan	Mr. Vishnu Mohan

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	IA No. 50/2021 (Additional docs.) in TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors.	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
16.	IA No. 88/2023 (For Condone Delay), IA No. 149/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 25/2023	Avena Gudapati Vs Biogreen Papers Ltd	Mr. S Chidambaram, PCS	Mr. J Basava Raja Mr. Ujjwal Jain (For Impleadment)
17.	IA No. 1323/2023 (For Condone Delay), IA No. 238/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 431/2023 For Stay IA No. 1324/2023 For Exemption IA No. 1325/2023	The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao, RP of Srikanth International Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	Mr. Nithin Chowdary Pavuluri-R1 Mr. T Phani Umasankar- R2

18.	IA No. 112/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & Anr. WITH	Mr. Satish Rai	
19.	Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	Ms. P Chitra Nirmala- R3
20.	Comp App (AT) (CH) (Ins) No. 59/2024 For Exemption IA No. 182/2024 For Stay IA No. 183/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India	Mr. Satish Rai	Ms. P Chitra Nirmala
21.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 & IA No. 638/2023	Mr. Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Abishek Anand	Mr. Suryanarayana- R1
22.	IA No. 58/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.30/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abhishek Anand- R1
23.	IA No. 844/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024	Mr. B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	

24.	IA No.937/2022 (To Implead) in Comp App (AT) (CH) (Ins) No. 358/2022 Leave to file IA No.820/2022 To Dispense with IA No.821/2022 To Adv. Hg. IA No.819/2022, 21, 657 & 1404/2023 For Stay IA No. 818, 1094/2022, 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand- R1, R2
25.	IA No. 25 & 26/2024 (For Additional docs.) in Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
26.	IA No. 27/2024 (For Additional docs.) Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
27.	IA No. 28/2024 (For Additional docs.) in Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
28.	IA No. 29/2024 (For Additional docs.) in Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
29.	IA No. 30/2024 (For Additional docs.) in Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

30.	IA No. 31/2024 (For Additional docs.) in Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
31.	IA No. 32/2024 (For Additional docs.) in Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
32.	IA No. 33/2024 (For Additional docs.) in Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
33.	IA No.634 & 635/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No.120/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr.	Mr. TK Bhaskar	Mr. Anirudh Suresh- R1 Mr. Pranava Charan- R2
34.	IA No. 289/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 48/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Ltd	Mr. Y Suryanarayan	Mr. M Ramu
35.	IA No.692/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No.557/2023 For Stay IA No.556/2023 To adv. Hg. IA No.470/2024	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)
36.	IA No.804/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan (For Impleadment)

37.	IA No.565/2023 (For Additional docs), IA No.693/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & Anr. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan (For Impleadment)
38.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No.701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
39.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No.824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
40.	Comp App (AT) (CH) (Ins) No. 185/2023 For Stay IA No. 589/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors. WITH	Mr. Arun C Mohan	Mr. Adithya Reddy- R1 Mr.Y Suryanarayana- R7
41.	IA No.1286/2023 (Additional docs.) in Comp App (AT) (CH) (Ins) No. 200/2023 For Stay IA No. 658/2023 For Direction IA No. 826/2023	Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors. WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy- R1 Mr. Arun C Mohan- R6 R8
42.	Comp App (AT) (CH) (Ins) No. 228/2023 For Stay IA No. 742/2023 For Urgent Listing IA No. 740/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	Mr. Adithya Reddy- R1 Mr. Arun C Mohan- R3 R4 Mr. Y Suryanarayana-R5

43.	IA No. 267/2023 (For Condone Delay), IA No. 266/2023 (Delay in re-filing) in Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Smt. Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant
44.	IA No. 713/2023 (For Condone Delay) IA No. 712/2023 (For Delay in re-filing) in Comp App (AT) (CH) (Ins) No. 216/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd	Mr. Bharat B Jain	Mr. KK Vigneshwar
45.	IA No.631/2024 (For Amendment), IA No. 670/2024 (To implead) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No.383/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Mr. Shrikant Gopilal Rathi & 3 Ors. WITH	Mr. MV Swaroop	Mr. K Gowtham Kumar/Caveator
46.	Comp App (AT) (CH) No. 33/2024 for Stay IA No.581/2024 For Exemption IA No.582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors. WITH	Mr. CV Shailandhran	
47.	Comp App (AT) (CH) No.37/2024 For Stay IA No. 660 & 661/2024	Nagarjuna Agro Chemicals Private Limited & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. TK Bhaskar	
48.	Comp App (AT) (CH) No.43/2024 For Stay IA No. 736 & 737/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. TK Bhaskar	
49.	IA No. 517/2024 (For Additional docs) in Comp App (AT) (CH) No. 29/2024 For Stay IA No.516/2024	Smt. Sheela Gupta & 2 Ors. Vs Krishna Metal Industries Pvt. Ltd. & 7 Ors WITH	Mr. Y Suryanarayana	Mr. Madhan Babu R2- R5

50.	Comp App (AT) (CH) No. 112/2022 For Urgent Hearing IA No.1026/2022 For Stay IA No. 1027 & 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors. Vs Vijay Kumar Goyal & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. R Parthasarathy R1- R4
51.	Comp App (AT) (CH) No. 128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No.1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors. Vs Vijay Kumar Goyal & 2 Ors.	Mr.Y Suryanarayana	Mr. R Parthasarathy - R1-R3

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	Comp App (AT) (CH) No. 10/2024 For Exemption IA No.163/2024 For Stay IA No.162/2024 For Direction IA No.765/2024 To Adv. Hg. IA No.695/2024 Contempt Case No. 4/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R5
53.	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr.	Ms. Preeti Mohan	Mr. D Sreenivasan- R1 Mr. NR Rajagopalan- R2
54.	Comp App (AT) (CH) (Ins) No.245/2024 For Stay IA No. 648/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Limited (Corporate Debtor) & 2 Ors.	Mr. Jinan KR	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
55.	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019 For Stay IA No. 3570/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd.	Ms. Anusha Peri	Mr. Kumar Mihir
56.	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors. WITH	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
57.	TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Mrs. Rachna Rego Vs Mr. Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
58.	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 To Vacate Stay IA No. 801/2023	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia-R1 Mr. VVSN Raju- R2
59.	Comp App (AT) (CH) (Ins) No. 128/2023 For Stay IA No.435/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr. WITH	Mr. Pawan Jhabakh	Mr. Anant Merathia - R1 Mr.Sathyanarayanan -R2

60.	Comp App (AT) (CH) (Ins) No. 129/2023 For Stay IA No.436/2023	Umesh Mishra - Suspended Director of Arrowline Organic Products Pvt. Ltd. Vs Srei Equipment Finance Limited & Anr.	Mr. Pawan Jhabakh	Mr. Anant Merathia – R1 Mr.Sathyanarayanan -R2
61.	Comp App (AT) (CH) (Ins) No. 98/2024 For Stay IA No. 270/2024 For Urgent Listing IA No. 271/2024	Mr. Raja Sekhara Rao Narayanam, Suspended Director of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & 2 Ors. Vs Mr. Kalvakolanu Murali Krishna Prasad, IRP of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & Anr.	Mr. M Muraleedhara Reddy	Ms. JVL Bharati- R1 Mr. ML Ganesh-R2
62.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Mr. Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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